

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 115.
TO BE ANSWERED ON MONDAY, THE 17TH JULY, 2017.**

PHASED MANUFACTURING SCHEME

115. SHRI LALLU SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether certain incentives and other facilities are being provided by the Government under the phased manufacturing scheme in the country;
- (b) if so the details of incentives and facilities declared by the Government till the last financial year under the said scheme;
- (c) whether the Government are considering to cover other industrial sectors under the said scheme; and
- (d) if so, the details thereof and the proposed areas and the reasons for identifying them?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): Yes, Madam.
- (b): In the Budget 2015-16, a differential excise duty dispensation, i.e. Countervailing Duty (CVD) on imports @ 12.5% and Excise Duty @1% without input tax credit (or 12.5% with input tax credit) was made available to domestic manufacturers of Cellular mobile handsets. Parts, components and accessories for the manufacture of Cellular mobile handsets; parts/ sub-parts/ inputs for the manufacture of such parts and components were exempted from Basic Customs Duty (BCD), CVD/ Excise Duty and Special Additional Duty of Customs (SAD). The first phase of Phased Manufacturing Programme (PMP) (covering Battery Pack, Charger/ Adaptor and Wired Headset) was implemented in the Budget 2016-17 through the mechanism of differential Excise Duty dispensation.
- (c) & (d): Government has not notified PMP for any other electronics goods.
